

**Subject:** Mechanism for opening of Courts subordinate to High Court of Judicature at Allahabad

**From:** CPC E-Court Project Allahabad <cpc@allahabadhighcourt.in>

**Date:** Jul 16, 2020 7:17:56 PM

**To:** dcagr@allahabadhighcourt.in, dcali@allahabadhighcourt.in, dcall@allahabadhighcourt.in, dcamb@allahabadhighcourt.in, dcaur@allahabadhighcourt.in, dcaza@allahabadhighcourt.in, dcbag@allahabadhighcourt.in, dcbah@allahabadhighcourt.in, dcbal@allahabadhighcourt.in, dcblr@allahabadhighcourt.in, dcbn@allahabadhighcourt.in, dcbri@allahabadhighcourt.in, dcbry@allahabadhighcourt.in, dcbas@allahabadhighcourt.in, dcbha@allahabadhighcourt.in, dcbij@allahabadhighcourt.in, dcbud@allahabadhighcourt.in, dcbul@allahabadhighcourt.in, dccha@allahabadhighcourt.in, dcchi@allahabadhighcourt.in, dccsm@allahabadhighcourt.in, dcdeo@allahabadhighcourt.in, dceth@allahabadhighcourt.in, dcetw@allahabadhighcourt.in, dcfai@allahabadhighcourt.in, dcfar@allahabadhighcourt.in, dcfat@allahabadhighcourt.in, dcfir@allahabadhighcourt.in, dcgau@allahabadhighcourt.in, dcgzd@allahabadhighcourt.in, dczp@allahabadhighcourt.in, dczon@allahabadhighcourt.in, dczor@allahabadhighcourt.in, dczam@allahabadhighcourt.in, dczap@allahabadhighcourt.in, dczar@allahabadhighcourt.in, dczat@allahabadhighcourt.in, dczal@allahabadhighcourt.in, dczau@allahabadhighcourt.in, dczha@allahabadhighcourt.in, dczjo@allahabadhighcourt.in, dcknj@allahabadhighcourt.in, dcknr@allahabadhighcourt.in, dckrn@allahabadhighcourt.in, dckau@allahabadhighcourt.in, dckus@allahabadhighcourt.in, dclak@allahabadhighcourt.in, dclal@allahabadhighcourt.in, dcluc@allahabadhighcourt.in, dcmhr@allahabadhighcourt.in, dcmhb@allahabadhighcourt.in, dcmair@allahabadhighcourt.in, dcmat@allahabadhighcourt.in, dcmair@allahabadhighcourt.in, dcmee@allahabadhighcourt.in, dcmir@allahabadhighcourt.in, dcmor@allahabadhighcourt.in, dcmuz@allahabadhighcourt.in, dcpil@allahabadhighcourt.in, dcpra@allahabadhighcourt.in, dcrae@allahabadhighcourt.in, dcknd@allahabadhighcourt.in, dcram@allahabadhighcourt.in, dcsah@allahabadhighcourt.in, dcsam@allahabadhighcourt.in, dcsan@allahabadhighcourt.in, dcsa@allahabadhighcourt.in, dshm@allahabadhighcourt.in, dshr@allahabadhighcourt.in, dcsid@allahabadhighcourt.in, dcsit@allahabadhighcourt.in, dson@allahabadhighcourt.in, dcsul@allahabadhighcourt.in, dcunn@allahabadhighcourt.in, dvar@allahabadhighcourt.in

**Cc:** "Senior Registrar, Lucknow Bench"

<registrar\_lko@allahabadhighcourt.in>, "JTRI, Lucknow"

<jtri@allahabadhighcourt.in>, "O.S.D.(Computer), High Court, Allahabad"

<osdcomputer@allahabadhighcourt.in>

Sir/ Madam,

Please find attached herewith letter No. 1293 dated 16.07.2020 of Ld.

Registrar General, High Court Allahabad on the Subject Mentioned above.

with regards,

(Pushpender Singh)  
Joint Registrar (J)/ CPC

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**Attachments:**

letter no 1293.pdf

**Order**

Seen. Circulate amongst all concerned for information and necessary compliance, accordingly.

Let the copy of this letter also be uploaded on the website of District Court, Mirzapur.

  
District Judge,  
Mirzapur.  
17.07.2020



(Through e-mail)

From  
Ajai Kumar Srivastava-I, (H.J.S.)  
Registrar General  
High Court Allahabad

To  
All the District Judges/O.S.Ds.  
Subordinate to High Court of Judicature  
at Allahabad

Letter No. 1293/LXXXVII-CPC/e-Courts/Allahabad Dated: 16.07.2020.

Subject: Mechanism for opening of Courts subordinate to High Court of Judicature at Allahabad.

Sir/Madam,

Kindly refer to the letter no. 1117/LXXXVII-CPC/e-Courts/ Allahabad dated 03.06.2020 in respect of Mechanism/ modalities for opening of Courts subordinate to High Court of Judicature at Allahabad.

In this regard, I have been directed to communicate the following directions of Hon'ble Court.

1. The clause 1 of the " Guidelines regarding Opening of Courts", stands modified as under:

*"1. All the Courts (including tribunals) subordinate to the High Court of Judicature at Allahabad shall open to take up the Judicial Work & Administrative matters, excluding recording of evidence in trial of cases, as per the existing provisions, rules, guidelines and circulars issued from time to time. However, if the District Judge concerned considers it appropriate, permission for recording of evidence in trial of cases in Courts may be granted, on case to case basis."*

2. All the Courts (including tribunals) subordinate to the High Court of Judicature at Allahabad shall remain closed on Saturdays and Sundays as per the guidelines issued by the State Government and compliance of the resolutions of this Court dated 02.05.2020 read with the resolution of this Court dated 25.03.2020 shall be ensured, during the above period. The Court premises shall also be completely sanitized during the above period.

3. Remaining part of guidelines for opening the Courts issued vide letter no. 1117/LXXXVII-CPC/e-Courts/Allahabad dated 03.06.2020 in compliance of resolutions of this Committee, shall remain the same.

Therefore, it is requested to take necessary steps at your end to ensure the compliance of the directions of Hon'ble Court. It is also request that the above directions may be communicated to the Presiding Officers of the other Courts/Tribunals subordinate to the High Court of Judicature at Allahabad, situated in respective Districts, for ensuring compliance.

With regards,

Yours sincerely,

*Aksin Rai*

(Registrar General)

16/7/2020

Copy forwarded for information and necessary action to:

1. Senior Registrar, High Court, Lucknow Bench
2. Director, Judicial Training & Research Institute, Uttar Pradesh, Luknow
3. OSD (J) (Computer), High Court, Allahabad